

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1413/CHE/2024
PETITION NUMBER : CP/IB/728/2019
**NAME OF THE APPLICANT : Balakrishnan Venkatachalam (Liquidator)
M/s. G E T Power Ltd**
NAME OF THE RESPONDENT(S) : --
**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
rules, 2016**

ORDER

Ld. Counsel Mr. Prithvi Raj for the Liquidator.

This is an Application seeking to break open of the lock of the engines of the property mentioned in the schedule of the Application and if the circumstances may so warrant in the effective enforcement of the order and replace the same with a new locking system and also to seek help of SHO, Gudimangalam police station to provide assistance for taking over the above property. As the asset is part of the Liquidation estate and the Liquidator has to take possession of the asset for carrying out Liquidation proceedings, this Court permits the Liquidator to break open the break open of the lock of the engines of the property mentioned in the schedule of the Application.

SHO, Gudimangalam Police Station is directed to render necessary assistance to provide access to the above property and complete the process of taking over the above estate by the Liquidator.

Contd ... 2

/2/

IA(IBC)/1413/CHE/2024 is allowed and is disposed off.

Let the compliance memo be filed within 2 weeks by the Liquidator.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk